

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-20/2003 7581/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Indira Barman,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 20<sup>th</sup> December, 2018.

Sub:- **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJB.I-11/2018/5090, dated Bongaigaon the 13<sup>th</sup> of  
December 2018.

Madam,

With reference to the above, I am directed to inform you that, your  
prayer for Casual Leave on 15.12.2018 alongwith head quarter leave permission  
from the afternoon of 14.12.2018 till the morning of 17.12.2018, has been granted/  
rejected.

Yours faithfully,

  
**JOINT REGISTRAR (VIGILANCE)**

Rolan